

Vishwa Nath Shukla

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2025-26/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Ms. Garima Mishra, District & Additional Sessions Judge, Bokaro.
2. Md. Faheem Kirmani, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
3. Mr. Vinod Kumar Singh, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Chaibasa.
4. Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Chaibasa (Chakradharpur).
5. Mr. Shahzad Mohammad Shahzad, District & Additional Sessions Judge, Chatra.
6. Ms. Aisha Khan, District & Additional Sessions Judge, Daltonganj.
7. Mr. Mukulesh Chandra Narain, District & Additional Sessions Judge, Deoghar.
8. Mr. Avinash Kumar Dubey, District & Additional Sessions Judge, Deoghar (Madhupur) (U.O.T.).
9. Mr. Manish, District & Additional Sessions Judge-cum-Spl. Judge, ACB, Dhanbad.
10. Mr. Rakesh Kumar, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
11. Mr. Rajesh Sinha, District & Additional Sessions Judge-cum-Spl. Court, elected M.P./M.L.A., Dumka.
12. Mr. Shivnath Tripathi, District & Additional Sessions Judge, Garhwa (UOT).
13. Mr. Manoj Kumar Tripathi, District & Additional Sessions Judge. Garhwa (Nagar Untari) (UOT).
14. Ms. Prity Kumari, District & Additional Sessions Judge, Giridih.
15. Ms. Richa Srivastava, District & Additional Sessions Judge, Godda,
16. Mr. Prem Shankar, District & Additional Sessions Judge, Gumla.
17. Mr. Abhas Verma, District & Additional Sessions Judge-cum-P.O., MVACTION, Hazaribagh.
18. Ms. Kusum Kumari, District & Additional Sessions Judge, Hazaribagh.
19. Mr. Purushottam Kumar Goswami, District & Additional Sessions Judge, Hazaribagh.
20. Ms. Namita Chandra, District & Additional Sessions Judge, Jamshedpur.
21. Ms. Neeti Kumar, District & Additional Sessions Judge, Jamshedpur.
22. Mr. Ajai Kumar Srivastava, District & Additional Sessions Judge, Jamtara.
23. Mr. Rakesh Kumar Mishra, District & Additional Sessions Judge, Khunti.
24. Mr. Ghulam Haidar, District & Additional Sessions Judge. Koderma (U.O.T.).
25. Ms. Neerja Ashri, District & Additional Sessions Judge, Lohardaga.
26. Mr. Kumar Kranti Prasad, District & Additional Sessions Judge, Pakur.
27. Mr. Amit Shekhar, Additional Judicial Commissioner-cum-Special Court elected M.P./M.L.A., Ranchi.
28. Mr. Yogesh Kumar, Additional Judicial Commissioner-cum-Spl Judge, CBI (Other than AHD Scam), Ranchi.
29. Mr. Debasis Mohapatra, Additional Judicial Commissioner-cum-Spl Judge, CBI (Other than AHD Scam), Ranchi.
30. Mr. Onkar Nath Choudhary, Additional Judicial Commissioner-cum-Spl. Judge, ACB, Ranchi.
31. Mr. Abhimanyu Kumar, Additional Judicial Commissioner, Ranchi.
32. Mr. Sanjeev Jha, Additional Judicial Commissioner, Ranchi.
33. Mr. Arvind Kumar No. 2, Additional Judicial Commissioner, Ranchi.
34. Mr. Mithilesh Kumar Singh, Additional Judicial Commissioner, Ranchi (UOT).
35. Mr. Kuldeep, Additional Judicial Commissioner-cum-Spl Judge, CBI (Other than AHD Scam), Ranchi.
36. Mr. Nishant Kumar, Additional Judicial Commissioner-cum-P.O., MVACTION, Ranchi.
37. Ms. Kumari Vaishali Srivastava, District & Additional Sessions Judge, Sahebganj (Rajmahal).

38. Mr. Braj Kishore Pandey No. 2, District & Additional Sessions Judge, Seraikella-Kharsawan.
39. Mr. Sachindra Nath Sinha, District & Additional Sessions Judge, Seraikella-Kharsawan (Chandil).
40. Mr. Naranjan Singh, District & Additional Sessions Judge, Simdega.

Sub.:- Nomination of Judicial Officers for attending one day **“Workshop on Qualitative Disposal of Motor Accident Claim Cases” (W-1) for District Judges and Officers from Insurance Companies & Police Officers** scheduled to be held on **5th April, 2026** at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid one day **“Workshop on Qualitative Disposal of Motor Accident Claim Cases” (W-1) for District Judges and Officers from Insurance Companies & Police Officers** scheduled to be held on **5th April, 2026** at **Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation Judicial officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the Workshop till the evening of concluding day of the Workshop. All the nominated officers have to report at Judicial Academy Jharkhand for Workshop at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid Workshop on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Workshop.

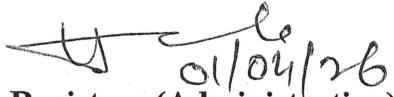
No individual request seeking permission to attend the Workshop is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/-Vishwa Nath Shukla
Registrar (Administration)

Memo No. 1280 /Apptt.

Dated, Ranchi, the 01/04/2026.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 230/JAJ dated 13.03.2026 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi to direct the officers concerned posted at their Judgeship to attend the aforesaid workshop / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


01/04/26
Registrar (Administration)